

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-49/2019/1910 /A

From :- Shri Kaushik Kumar Kalita,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Dr. Manash Baruah,
Judge, Designated Court,
Assam, Guwahati.

Dated Guwahati, the 10th April, 2019.

Sub:- **Casual leave, restricted holiday and station leave permission.**

Ref:- Your letter No. JDC/140 , dtd. 08.04.2019

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 18.04.2019, restricted holiday on 17.04.2019 and 20.04.2019 along with station leave permission w.e.f. the morning of 17.04.2019 till the evening of 21.04.2019, has been granted/rejected. The District and Sessions Judge, Kamrup (M), Guwahati and in his absence the senior most Addl. District and Sessions Judge, Kamrup(M), Guwahati will remain in charge of your Court and office during your absence on leave.

Yours faithfully,

1912
10/4/19
1911- /A, dated 10.04.19
10/4/19
Rolan
JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-49/2019/1911- /A, dated 10.04.19

Copy to:

- 1.The District and Sessions Judge, Kamrup (M), Guwahati.
2. The Systems Analyst, Gauhati High Court.

Sd/-
JT.REGISTRAR (VIGILANCE)